

4

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/2/2016  
NAME OF THE PETITIONER(S) : John S. Dorai  
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others  
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	J. JENNY	Counsel for the Impleading Petitioners in C.A. Nos 43/2016 & 44/2016 in CP No. 2/2016	J. Jenny
2.	C. Venkatesh	Counsel for 2 to 11 Respondents in CP 2/16, Ap No. 75/13 in petition	C. Venkatesh
3.	S. JAYAKUMAR	Counsel for implead p petitioners in C.A. No. 48/2013	S. Jayakumar
4.	D. RANJITH KUMAR ARUNKUMAR	Counsel for 1st respondent	D. Ranjith

## **ORDER**

CP-2/2016 : Counsel for petitioner present. Counsel for R2 to R11 present.

CA 48/2016: Counsel for applicant present. Counsel for respondents present and prayed time for filing counter. Time extended at request.

CA 49/2016: Petitioner in person present. Counsel for respondents are present. Both the parties prayed time for making submissions.

CA 43/2017: Counsel for applicant present. Counsel for respondents present and filed counter. Counsel for petitioner has filed rejoinder to the counter. For hearing submissions by both the counsel, time extended at their request.

CA 44/2017: Counsel for the applicant present. Counsel for respondents present and prayed time for submitting arguments. Time extended at request.

CA 75/2017: Counsel for applicant present and prayed time for making submissions in relation to the service of notice to the respondents. Time extended at request.

Put up on 16.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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